

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SAFINTRA ROOFING (INDIA) LIMITED Date of Commencement of Liquidation: 13-03-2024; List of Stakeholders as on Date: 30-05-2024; Name of IP: Rakesh Maganlal Nathwani; Process Number: 1; Last 5 digit of registration number: 13190

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				260000				NA
2	Liquidation costs incurred till date				12754				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	24831000	1	24831000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	54572	1	54572				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	3712291	1	3712291				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	28597863	3	28870617				